

1	<i>Canara BANK</i>	1	17.01.2020	41,95,78,567	37,29,70,740	Secured Financial	37,29,70,740	-	No	27.39	-	-	4,66,07,827	-	The entire amount of claim admitted of Financial Creditor is covered by Security and Personal guarantee of Directors.
2	<i>State Bank of India</i>	2	16.01.2020	29,02,35,679	29,02,35,679	Secured Financial	29,02,35,679	-	No	21.31	-	-	-	-	The entire amount of claim admitted of Financial Creditor is covered by Security and Personal guarantee of Directors.
3*	<i>IDBI Bank Limited</i>	3	17.01.2020	30,26,90,870	30,26,90,970	Secured Financial	30,26,90,970	-	No	22.23	-	-	(100)	-	The entire amount of claim admitted of Financial Creditor is covered by Security and Personal guarantee of Directors.
4	ICICI Bank Limited	4	20.01.2020	26,17,48,239	24,95,23,239	Secured Financial	24,95,23,239	-	No	18.32	-	-	1,22,25,000	-	The entire amount of claim admitted of Financial Creditor is covered by Security and Personal guarantee of Directors.
5	SIDBI BANK	5	17.01.2020	8,17,55,349	8,12,55,349	Secured Financial	8,12,55,349	-	No	5.97	-	-	5,00,000	-	The entire amount of claim admitted of Financial Creditor is covered by Security and Personal guarantee of Directors.
6	HDFC Bank Limited	6	17.01.2020	6,52,11,847	6,52,11,847	Secured Financial	6,52,11,847	-	No	4.79	-	28,17,119	-	-	The entire amount of claim admitted of Financial Creditor is covered by Security and Personal guarantee of Directors.
	<b>Total</b>			<b>1,42,12,20,550</b>	<b>1,36,18,87,824</b>		<b>1,36,18,87,824</b>			<b>100.00</b>		<b>28,17,119</b>	<b>5,93,32,726</b>	-	

\*: Revised Claim Form C of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulation, 2016, dated 15.10.2020, filed claiming Rs. 31,13,03,373.43; Non-Fund Based amount stated in the Claim Form is in respect of 2 (two) no. Bank Guarantees of Rs. 1,91,00,000 and Rs. 1,18,00,000. The value of 1 no. Bank Guarantee of Rs. 1,91,00,000, which is not invoked and not paid to the Beneficiary is placed at Rs. 100 and added to the claim amount as verified. The value of other 1 no. Bank Guarantee of Rs. 1,18,00,000, which was invoked and not paid to the Beneficiary was not verified. Amount verified at Rs. 31,13,03,473.43 (including notional amount of Rs. 100 in respect of Bank Guarantee of Rs. 1,91,00,000 issued in favour of J&K Economic Reconstruction Agency (JKERA), being live Bank Guarantee will be expiring on 30.06.2022).

Note 1: The amounts mentioned above are as per books of account of the CD. The Bidders are expected to carry out their due diligence in arriving at their estimates of liability payable.

Note 2: Please note the updations made in the claims against the CD over the last list (09.05.2021) is shown above in the respective list in 'Bold and Italic font'

Note 3: The Annexure-1 is being issued as an unsigned PDF copy, and a signed copy of this Annexure will be issued on relaxation of conditions of Lock-down in the State.